

COURT-II

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 271 of 2013

Dated : 17th November, 2014

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of :

Tata Power Delhi Distribution Ltd. ... Appellant(s)

Versus

Delhi Electricity Regulatory Commission ... Respondent(s)

Counsel for the Appellant (s) : Mr. Amit Kapur, Mr. Vishal Anand, Mr. Rahul
Kinra
Mr. Anurag Bansal, TPDDL

Counsel for the Respondent(s) : Mr. Pradeep Misra and Mr. Manoj Kumar
Sharma for R-1

ORDER

Post the matter on **17th December, 2014** for hearing.

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

rkt/sh